

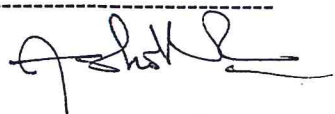
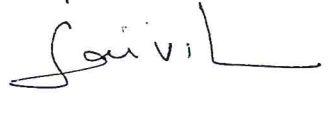
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/166/2016  
NAME OF THE PETITIONER(S) : C. Subramaniam & 3 Others  
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & 8 others  
SECTION : 397/398

SLNo.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	R. VIDITYASHANKAR R. ASHOKKUMAR	Counsel for Petitioners	
2.	Saivihan	Counsel No. R2-R6	

**ORDER**

Counsels for both the parties are present and prayed time for making final submissions. At request, time is enlarged. Put up on **12.09.2017 at 10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)